#### GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

# RAJYA SABHA

## UNSTARRED QUESTION No. 97 TO BE ANSWERED ON 2<sup>nd</sup> FEBRUARY, 2024

#### Measures to increase production and income of fishermen

#### 97. DR. KANIMOZHI NVN SOMU:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) whether Government has made any plan/proposes to make any plan to double the production of fish and the income of the fishermen of Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps to provide training in the field of fisheries and economic assistance to the fishermen under Aatma Nirbhar Bharat Abhiyan;
- (d) if so, the details thereof, State/UT-wise; and

(e) if not, the reasons therefor?

### ANSWER

## THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

### (SHRI PARSHOTTAM RUPALA)

(a) and (b) : The Department of Fisheries, Government of India is implementing a flagship scheme namely "Pradhan Mantri Matsya Sampada Yojana (PMMSY) with highest ever investment of Rs.20050 crore in fisheries sector in all the States/Union Territories (UTs) for a period of 5 years with effect from the financial year 2020-21. The activities envisaged under PMMSY towards enhancement of fish farmer's income primarily include;

- (i) Enhancement of Fish Production and Productivity: through supporting for expansion and intensification of aquaculture, promotion of culture based capture fisheries in reservoirs, wetlands, activities for supply of quality broods, fish seed and feed by setting up of Brood banks, hatcheries, rearing units, feed mills, promotion of deep-sea fishing, species diversification and introduction of high Value and yielding species,
- (ii) Technology Infusion: especially promotion of cage culture, pen culture, mariculture, Re-circulatory Aquaculture Systems, high density aquaculture, Biofloc,
- (iii) Aquatic Health Management through establishment of quality testing and disease diagnostic lab networks, aquatic quarantine facilities,
- (iv) Development of harvest and post-harvest infrastructure: like fishing harbours and fish landing centres, aqua clusters with cold chain, storage, fish transport, processing & value addition infrastructure, up-gradation of fishing craft and gears, support for acquisition of resource specific deep-sea fishing vessels and integrated Aqua Parks and strengthening of fisheries value chains,
- (v) Training and skill up gradation.

Based on the project proposals received from State Government, the Department of Fisheries, Government of India has accorded administrative approvals under PMMSY for the projects of total cost of Rs. 934.23 crore with central share of Rs.376.91 crore to the Government of Tamil Nadu.

The Department of Fisheries, Government of India, during the financial year 2018-19, has created Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs. 7522.48 crore. FIDF *inter-alia* provides concessional finance for development of various fisheries infrastructure facilities which includes Establishment of Fishing Harbours, Fish Landing Centres, setting up of brood-banks, development of hatcheries, development of aquaculture, establishment of cage-culture in reservoirs, development of modern fish markets, construction of ice plants, construction of cold storages, fish transport facilities, fish feed mills, fish processing units etc. The FIDF scheme provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through the interest subvention up-to 3% per annum by the Nodal Loaning Entities (NLEs).

The Department of Fisheries, Government of India has so far accorded approvals to a total of 64 proposals with a total outlay of Rs.1573.73 crore for creation of various fisheries infrastructures in State of Tamil Nadu. In last five financial years the total fish production in Tamil Nadu state has increased from 6.82 lakh tonnes in 2017-18 to 8.07 lakh tonnes in 2021-22.

(c) and (d): PMMSY was introduced by the Government of India, as part of the 'Atma Nirbhar Bharat' package with the investment of Rs. 20,050 crores. Under PMMSY, about 4.5 lakh direct beneficiaries and over 12 lakh indirect beneficiaries have been covered (till 2022-23), by providing them sustainable and meaningful sources of income. An exclusive component under PMMSY on 'Training Awareness, Exposure and Capacity Building' is there with earmarked budget of Rs.100 crores to accord training, awareness, exposure and capacity building of fishers, fish farmers, fish workers /vendors and officials. Details of training provided in the field of fisheries under PMMSY is placed at annexure.

(e): Does not arise.

SI. No.	State /UT	No. of Beneficiaries	Amount sanctioned (Rs. in Lakh)
1	Andhra Pradesh	9740	198.72
2	Andaman & Nicobar	440	6.51
3	Arunachal Pradesh	50	0.25
4	Assam	7225	70.035
5	Bihar	350	3.53
6	Chatishgarh	1420	36.06
7	Delhi	4000	20
8	Goa	950	3
9	Gujarat	1100	9.47
10	Haryana	160	3.12
11	Himachal Pradesh	4170	32.92
12	Jammu & Kashmir	2920	15.51
13	Jharkhand	490	21.005
14	Karnataka	9700	110.24
15	Kerala	8730	100.5
16	Ladhak	200	2.1
17	Madhya Pradesh	9775	110.43
18	Mahrashtra	4160	28.96
19	Manipur	1675	21.25
20	Meghalaya	1720	11.37
21	Mizoram	2635	34.27
22	Nagaland	600	15.91
23	New Delhi/ (FISHCOPFED)	136000	699.5
24	Odisha	3360	31.76
25	Puducherry	1270	10.57
26	Punjab	1650	7.17
27	Rajasthan	3420	41.22
28	Sikkim	5015	38.1
29	Tamilnadu	12370	147.051
30	Telangana	8720	368.035
31	Tripura	1200	20.925
32	Uttar Pradesh	4425	52.87
33	West Bengal	5460	64.02
	Grand Total	255100	2336.39

Details of State/UT wise training and outreach activities sanctioned under PMMSY by National Fisheries Development Board during 202021 to 2023-24